

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 203**  
**CP. 106/66/ND/2020**

**IN THE MATTER OF:**

**M/s. CLP Wind Farms (India) Private ... Applicant/Petitioner  
Limited**

**Under Section: 66**

**Order delivered on 21.09.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Mr. Gaurav Sethi, Adv.**

**ORDER**

Counsel for the Petitioner Company is present. The Application is for reduction of share capital. Matter is heard.

**Order is reserved.**

-Sd-

**(L. N. GUPTA)  
MEMBER (T)**

-Sd-

**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)**